

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA  
UNSTARRED QUESTION NO-338  
TO BE ANSWERED ON 04/02/2022

**PROFIT MARGIN OF FARMERS FOR HORTICULTURE PRODUCES**

338. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware that the farmers on an average do not even get 20 per cent of the price of horticulture produce at which the same produce is sold in retail to the consumers and about 80 per cent of the cost is cornered by middlemen;
- (b) if so, the details thereof as per unbiased survey;
- (c) whether the price farmers get is hardly 10 per cent above their input cost which amounts to their acute level of discouragement and frustration; and
- (d) if so, the reaction of Government and remedial measures proposed to be taken by Government?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): No such report has been received in the Ministry. In order to minimize the gap between the farm gate and retail prices of horticultural commodities and to enhance the profit margin of farmers, Government is implementing National Agriculture Market (e-NAM) scheme wherein online trading of agriculture and horticulture commodities is done for transparent price discovery for farmers for their produce through competitive online bidding system. Trading parameters for 175 agricultural commodities including 75 horticultural commodities such as fruits & vegetables, spices, flowers etc. have already been covered. Transport linkages options are also provided to farmers through Kisan Rath mobile app available on e-NAM platform.

Further, Government of India has been promoting various schemes such as Rashtriya Krishi Vikas Yojana - Remunerative Approaches for Agriculture and Allied Sector Rejuvenation (RKVY-RAFTAAR), Agricultural Marketing Infrastructure (AMI)

scheme, Mission for Integrated Development of Horticulture (MIDH) scheme and Pradhan Mantri Kisan SAMPADA Yojana which aim at promoting modern infrastructure including that of post-harvest, marketing and cold chain infrastructure in the country. Also, to strengthen agriculture infrastructure in the country, Government has launched Agriculture Infrastructure Funds (AIF) of Rs. 1.00 lakh crore. Under AIF, there is provision for collateral free term loan upto Rs. 2.00 crore and interest subvention of 3% on the term loan availed for creation of post harvest infrastructure in the country.

In addition, Government is implementing Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme (PSS). The objective of intervention is to protect the growers of these commodities from distress sale in event of a bumper crop during the peak arrival period. The scheme is implemented at the request of a State/UT government which is ready to bear 50 percent of the loss (25 percent in case of North-Eastern States), if any, incurred on its implementation. Under the scheme, in accordance with MIS guidelines, a pre-determined quantity at the fixed Market Intervention Price (MIP) is procured by the agencies designated by the State Government for a fixed period or till the prices are stabilized above the MIP whichever is earlier.

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